

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

STARRED QUESTION NO:208
ANSWERED ON:27.08.2007
REVIEW OF EMPLOYEES STATE INSURANCE ACT,1948
Singh Shri Chandra Bhushan

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government proposes to review and amend the Employees State Insurance (ESI) Act, 1948; and
- (b) if so, the details thereof?

Answer

MINISTER OF THE STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI OSCAR FERNANDES)

(a) &(b): The ESI Corporation, in its 139th Meeting held on 17.07.2007 decided to constitute a Sub-Committee of the ESI Corporation to review the ESI Act, 1948 and suggest amendments therein taking into account the changes in the industrial scenario in the country and in order to meet the requirements of working class covered/coverable under the scheme and to remove difficulties. The Committee is yet to submit its recommendations.